

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25372/2005

(From the judgement and order dated 11/03/2005 in
of The HIGH COURT OF KARNATAKA AT BANGALORE)

MFA No. 8531/2004

IBRAHIM

Petitioner(s)

VERSUS

RAJU & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP and
office report)

Date: 22/10/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s) Mr. Sharan Thakur,Adv.

For Respondent(s) Mr. S.L Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard and record perused.

Learned counsel for the parties requests for
time to seek instructions from their respective
clients.

List for further arguments on 12.11.2010.

(A.D. Sharma)
Court Master(Phoolan Wati Arora)
Court Master